

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †2650
TO BE ANSWERED ON 01.08.2017**

OLD AGE HOMES

†2650. **SHRI ARVIND SAWANT:**
SHRI CHANDU LAL SAHU:
SHRI KONAKALLA NARAYANA RAO:
SHRIMATI NEELAM SONKER:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:
DR. RAVINDRA BABU:
SHRI TAMRADHWAJ SAHU:
SHRI DILIP PATEL:
SHRI GEORGE BAKER:
SHRI JUGAL KISHORE:
PROF. RICHARD HAY:
SHRIMATI P.K. SREEMATHI TEACHER:
ADV. NARENDRA KESHAV SAWAIKAR:
SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Old Age Homes functioning in the country along with the number of senior citizens lodged therein, State/UT-wise;
- (b) whether the Government provides financial assistance to the State Governments /Non - Governmental Organisations (NGOs) for construction and maintenance of Old Age Homes;
- (c) if so, the details of grants/financial assistance provided and the number of Old Age Homes opened during the last three years, agency and State/ UT-wise;
- (d) the number of proposals received from the State Governments/NGOs for construction/maintenance of Old Age Homes and the action taken by the Government on the said proposals during the said period;
- (e) whether the Government has received reports of irregularities under the scheme, if so, the details thereof and the action taken thereon, State/NGO-wise; and
- (f) the steps taken by the Government to improve the condition and facilities in Old Age Homes across the country?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a) to (c): This data is not centrally maintained in the Ministry of Social Justice and Empowerment. However, this Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants-in-aid are given for running and

maintenance of *inter alia*, Old Age Homes, Day Care Centres, Mobile Medicare Units, Multi Facility Care Centre for Older Widows etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organizations, Institutions or Organizations set up by Government as autonomous/subordinate bodies, Government Recognized Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognized Youth Organizations such as Nehru Yuvak Kendra Sanghathan (NYKS) and in exceptional cases the State Governments/UT administrations.

Total 428 projects of the Old Age Homes, including 47 projects sanctioned during last three years, are receiving grant under the Scheme of IPOP.

The Scheme of IPOP does not have provisions for providing financial assistance for construction of Old Age Homes, etc. However, the details of financial assistance provided for running and maintenance of Old Age Homes during last 3 years and number of beneficiaries lodged therein, is at **Annexure-I**.

(d): This Ministry has started online processing of Grant-in-Aid proposals of the implementing agencies from the F.Y. 2014-15. However, no proposal has been received through online for construction of Old Age Homes from State/ UT Governments/ NGOs, etc. Details of proposals received from the State/UT Governments for running and maintenance of Old Age Homes, is at **Annexure-II**.

The release of grant in aid is an ongoing process. Proposals recommended by the State Governments Grant-in-aid Committee are processed for release of grant as per the norms and guidelines of the Scheme, subject to completeness of proposals in all respects and availability of funds etc.

(e) and (f): On the basis of the inspection reports received from the inspecting teams, necessary corrective action have been taken and Show Cause Notices were issued to the 58 NGOs/VOs for the deficiencies reported in their functioning. In serious cases of misuse of funds or malfunctioning or non-functioning of the projects, such NGOs/ VOs have been blacklisted or further grant in aid to projects have been stopped, after following the due procedure in this regard. Details of NGOs blacklisted/ Grant stopped is at **Annexure-III**.

Under the Scheme, the grants-in-aid is released only on the basis of recommendation of State Government/UT Administration along with satisfactory Inspection Report of the project. The prime responsibility for inspection of the projects lies with the State Governments/Union Territory Administrations. The performance of the Old Age Homes is monitored from time to time through, *inter alia*, inspections, periodic field visits of nodal officers of the Ministry. Further, to improve the facilities in the Old Age Homes, cost norms of the Scheme have been revised upwards w.e.f. 1.4.2015, ranging from 70% to 110%, including the cost norms relating to Old Age Home effectively increased to 83.9%.

Annexure referred to in reply to Part (a) to (c) of Lok Sabha Unstarred Question No. † 2650 for 01.8.2017 regarding "Old Age Homes".

Statement showing the number of Old Age Homes assisted, beneficiaries covered and funds released under the Scheme of Integrated Programme for Older Persons during the last three years.

S. No.	Name of the State	2014-15			2015-16			2016-17		
		No. of Old Age Homes assisted	No. of Beneficiaries covered	Grant Released # (Rupees in Lakhs)	No. of Old Age Homes assisted	No. of Beneficiaries covered	Grant Released# (Rupees in Lakhs)	No. of Old Age Homes assisted	No. of Beneficiaries covered	Grant Released# (Rupees in Lakhs)
1	Andhra Pradesh	47	1175	279.66	56	1400	278.22	86	2150	482.71
2	Bihar	1	25	2.43	1	25	1.22	2	50	10.60
3	Chhattisgarh	0	0	0	1	25	13.85	0	0	0.00
4	Goa	0	0	0	0	0	0	0	0	0.00
5	Gujarat	0	0	0	0	0	0	1	25	1.24
6	Haryana	1	25	3.76	4	100	19.81	6	150	23.11
7	Himachal Pradesh	1	25	4.88	0	0	0	1	25	3.98
8	Jammu and Kashmir	0	0	0.00	0	0	0	0	0	0.00
9	Jharkhand	0	0	0.00	0	0	0	0	0	0.00
10	Karnataka	17	425	88.12	33	825	332.21	35	875	185.53
11	Kerala	0	0	0.00	4	100	16.62	6	150	24.40
12	Madhya Pradesh	3	75	18.22	4	100	28.66	4	100	11.19
13	Maharashtra	4	100	21.88	16	400	133.00	24	600	90.13
14	Odisha	23	575	89.70	33	825	280.09	43	1075	237.52
15	Punjab	1	25	2.21	2	50	5.85	1	25	2.42
16	Rajasthan	2	50	10.29	3	75	16.44	1	25	1.24
17	Tamil Nadu	32	800	152.83	47	1175	330.49	78	1950	497.70
18	Telangana	7	175	32.77	9	225	41.24	20	500	104.71
19	Uttar Pradesh	5	125	18.83	9	225	31.93	12	300	62.73
20	Uttarakhand	3	75	7.32	3	75	7.31	7	175	39.85
21	West Bengal	15	375	73.43	13	325	79.94	30	750	147.69
UTs										
22	A & N Islands	0	0	0	0	0	0	0	0	0.00
23	Chandigarh	0	0	0	0	0	0	0	0	0.00
24	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0.00
25	Daman and Diu	0	0	0	0	0	0	0	0	0.00
26	Lakshadweep	0	0	0	0	0	0	0	0	0.00
27	Delhi	1	25	2.33	2	50	9.80	1	25	7.49
28	Puducherry	0	0	0	0	0	0	0	0	0.00
NE Region States										
29	Arunachal Pradesh	0	0	0	1	25	1.13	0	0	0.00
30	Assam	12	300	65.35	11	275	91.54	20	500	95.40
31	Manipur	9	225	51.57	17	425	132.93	15	375	94.08
32	Meghalaya	0	0	0	0	0	0	0	0	0.00
33	Mizoram	0	0	0	0	0	0	0	0	0.00
34	Nagaland	1	25	1.13	1	25	8.10	0	0	0.00
35	Sikkim	0	0	0	0	0	0	0	0	0.00
36	Tripura	2	50	9.58	3	75	8.67	3	75	14.07
Total		187	4675	936.29	273	6825	1869.05	396 #	9900	2137.79

includes Old Age Homes assisted (by releasing of grant in aid) for previous years, too.

Annexure-II

Annexure referred to in reply to Para (d) of Lok Sabha Unstarred Question No. 2650 for 01.08.2017 regarding "Old Age Homes".

Details of proposals received and grant released, State-wise, under the Scheme of Integrated Programme for Older Persons (IPOP) for the year 2014-15.

S. No	Name of State	New Cases received	New Cases approved by the Screening Committee	Ongoing Cases received	Grant released (in numbers)
1	Andhra Pradesh	3	0	30	30
2	Bihar	0	0	0	0
3	Chhattisgarh	0	0	1	1
4	Goa	0	0	0	0
5	Gujarat	5	2	0	0
6	Haryana	1	1	4	4
7	Himachal Pradesh	0	0	0	0
8	Jammu and Kashmir	0	0	0	0
9	Jharkhand	0	0	0	0
10	Karnataka	5	1	25	25
11	Kerala	2	1	1	1
12	Madhya Pradesh	1	1	3	3
13	Maharashtra	13	5	14	13
14	Odisha	0	0	30	30
15	Punjab	0	0	1	1
16	Rajasthan	5	1	2	2
17	Tamil Nadu	0	0	0	0
18	Telangana	0	0	0	0
19	Uttar Pradesh	0	0	0	0
20	Uttarakhand	0	0	0	0
21	West Bengal	0	0	11	11
22	A & N Islands	0	0	0	0
23	Chandigarh	0	0	0	0
24	Dadra & Nagar Haveli	0	0	0	0
25	Daman and Diu	0	0	0	0
26	Lakshadweep	0	0	0	0
27	Delhi	0	0	2	2
28	Puducherry	0	0	0	0
29	Arunachal Pradesh	0	0	0	0
30	Assam	4	0	12	12
31	Manipur	2	1	11	11
32	Meghalaya	0	0	0	0
33	Mizoram	0	0	0	0
34	Nagaland	1	0	0	0
35	Sikkim	0	0	0	0
36	Tripura	1	0	2	2

Annexure-II

Annexure referred to in reply to Para (d) of Lok Sabha Unstarred Question No. 2650 for 01.08.2017 regarding "Old Age Homes".

Details of proposals received and grant released, State-wise, under the Scheme of Integrated Programme for Older Persons (IPOP) for the year 2015-16.

S. No	Name of State	New Cases received	New Cases approved by the Screening Committee	Ongoing Cases received	Grant released (in numbers)
1	Andhra Pradesh	3	0	57	57
2	Bihar	0	0	1	1
3	Chhattisgarh	0	0	1	1
4	Goa	0	0	0	0
5	Gujarat	2	1	1	0
6	Haryana	0	0	4	3
7	Himachal Pradesh	0	0	1	1
8	Jammu and Kashmir	0	0	0	0
9	Jharkhand	0	0	0	0
10	Karnataka	8	3	37	37
11	Kerala	1	0	3	3
12	Madhya Pradesh	2	2	3	2
13	Maharashtra	16	6	14	14
14	Odisha	0	0	40	39
15	Punjab	1	1	3	2
16	Rajasthan	3	0	1	1
17	Tamil Nadu	2	1	67	67
18	Telangana	6	2	17	16
19	Uttar Pradesh	0	0	5	5
20	Uttarakhand	0	0	1	1
21	West Bengal	5	0	20	18
22	A & N Islands	0	0	0	0
23	Chandigarh	0	0	0	0
24	Dadra & Nagar Haveli	0	0	0	0
25	Daman and Diu	0	0	0	0
26	Lakshadweep	0	0	0	0
27	Delhi	0	0	1	1
28	Puducherry	0	0	0	0
29	Arunachal Pradesh	0	0	0	0
30	Assam	26	3	11	11
31	Manipur	1	0	15	15
32	Meghalaya	0	0	0	0
33	Mizoram	0	0	0	0
34	Nagaland	0	0	1	1
35	Sikkim	0	0	0	0
36	Tripura	1	1	2	2

Annexure-II

Annexure referred to in reply to Para (d) of Lok Sabha Unstarred Question No. † 2650 for 01.08.2017 regarding “Old Age Homes”.

Details of proposals received and grant released, State-wise, under the Scheme of Integrated Programme for Older Persons (IPOP) for the year 2016-17.

S. No	Name of State	New Cases received	New Cases approved by the Screening Committee	Ongoing Cases received	Grant released (in numbers)
1	Andhra Pradesh	0	0	51	42
2	Bihar	0	0	02	02
3	Chhattisgarh	0	0	01	0
4	Goa	0	0	0	0
5	Gujarat	06	01	01	01
6	Haryana	02	0	04	03
7	Himachal Pradesh	0	0	0	0
8	Jammu and Kashmir	0	0	0	0
9	Jharkhand	0	0	0	0
10	Karnataka	0	0	38	30
11	Kerala	03	0	0	04
12	Madhya Pradesh	07	03	0	04
13	Maharashtra	04	0	22	15
14	Odisha	11	01	32	27
15	Punjab	01	01	02	0
16	Rajasthan	0	0	01	01
17	Tamil Nadu	03	02	50	48
18	Telangana	04	02	11	09
19	Uttar Pradesh	01	01	12	10
20	Uttarakhand	0	0	05	05
21	West Bengal	0	0	16	11
22	A & N Islands	0	0	0	0
23	Chandigarh	0	0	0	0
24	Dadra & Nagar Haveli	0	0	0	0
25	Daman and Diu	0	0	0	0
26	Lakshadweep	0	0	0	0
27	Delhi	0	0	0	0
28	Puducherry	0	0	0	0
29	Arunachal Pradesh	0	0	0	0
30	Assam	0	0	10	09
31	Manipur	06	01	14	10
32	Meghalaya	0	0	0	0
33	Mizoram	0	0	0	0
34	Nagaland	01	01	01	0
35	Sikkim	0	0	0	0
36	Tripura	0	0	03	02

Annexure-III

Annexure referred to in reply to Para (d) of Lok Sabha Unstarred Question No. † 2650 for 01.08.2017 regarding “Old Age Homes”.

S.	State	Name of the organisation address	Name of Project	Remarks
1	Andhra Pradesh	Sree Sarada Mahila Vignana Samithi, Beside MRO Office, Officers Club Road, Bapatla, Guntur District, Andhra Pradesh 522101	Old Age Home	Blacklisted
2.	Karnataka	R. T. Nagar Educational Trust, Soorappana halli, Kudur Hobli, Magadi Taluk, Ramnagar District, Karnataka	Old Age Home	Blacklisted
3.	Karnataka	Sri Sirdi Sai Baba Sikhshana Sounstana, Vill-Bemalkheda, Tq. Humnabad, Dist-Bidar, Karnataka	Old Age Home	Blacklisted
4.	Karnataka	Hyderabad Karnataka Dalit Women's Education Society	Old Age Home	Blacklisted
5.	Odisha	Orissa Multipurpose Development Centre, 9/22, MIG-II, BDA Colony, Chandrasekharapur, Bhubaneshwar(Odhisha)	Day Care Centre	Blacklisted
6.	Haryana	Amar Jyoti Foundation, Lijwana, Dist. Jind, Haryana.	Day Care Centre	Further grant stopped
7.	Haryana	Gram Swaraja Sansthan, 196, Prem Nagar, Hisar, Haryana	Old Age Home	Further grant stopped
8	Odisha	Voluntary Institute for Rural Development (VIRD)AT/PO: Hakimpada (Near College Chowk), Distt. Angul-759122,	Day Care Centre	Further grant stopped

Details of Organisations, who have been blacklisted / grant stopped.